

Dated: <sup>25</sup>21 December, 2017

**ENGAGEMENT OF JUNIOR RESEARCH CONSULTANTS  
ON SHORT TERM CONTRACT BASIS IN THE  
NATIONAL HUMAN RIGHTS COMMISSION**

The National Human Rights Commission intends to prepare a panel of suitable persons fulfilling the following criteria and who have knowledge and aptitude for research and practical experience in dealing with human rights issues, for engagement as Junior Research Consultant on short term contract basis, initially for a period of 6 months.

2. The engagement is not against any regular post and shall be for short durations on need basis on consolidated lump-sum contractual payment. The candidates will have no right to claim for continuation or for regular employment in the Commission.
3. The eligibility criteria, consolidated remuneration and other conditions of the contractual engagement are given hereunder:-

**Junior Research Consultants (on short term contract basis)**

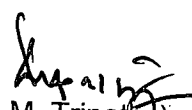
Eligibility criteria	Persons having a <b>Post Graduate Degree</b> in Political Science/Sociology/Social Work/Economics/ Human Rights / Psychology/ Population Studies or Criminology from any recognized University with minimum 60% marks
Age limit	Maximum 30 years of age as on the last date of receipt of application
Period of short term contract	Initially for a period of 6 months, extendable depending upon their performance.
Remuneration	Rs.36,000/- per month

4. Eligible and interested candidates may send their Bio-Data in the enclosed proforma by post or by hand to the above mentioned address on or before **5.00 P.M. on 20<sup>th</sup> January, 2018**. Details of short listed candidates for the interview and date of interview shall be displayed in the website of the Commission [nhrc.nic.in](http://nhrc.nic.in) subsequently. In case number of candidates is higher, the Commission reserves the right to short list the candidates on the basis of marks obtained.

5. The short listed candidates should bring attested copies of (i) Identity Card (Pan Card/Adhar Card/Election ID Card/DL etc.), (ii) certificate showing date of birth and educational qualifications and (iii) one passport size photograph while attending the interview. In the event of selection, their engagement shall be subject to verification of all original documents.

6. No TA/DA shall be paid for attending the Walk-in-interview.

Encl: Proforma

  
(D.M. Tripathy)  
Under Secretary (GA/Estt)

**FORMAT OF APPLICATION FOR ENGAGEMENT AS  
JUNIOR RESEARCH CONSULTANT ON SHORT TERM  
CONTRACT BASIS IN THE NATIONAL HUMAN  
RIGHTS COMMISSION**

Name - .....

Date of Birth - .....

Present Address - .....

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Telephone No. - .....

Mobile No. - .....

email ID - .....

**Educational qualifications:-**

Sr.No.	Course	Subjects covered	University with years of passing	% age

Working experience in human rights related issues. - .....

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Any other information - .....

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Date

(Signature with name)